NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4114 of 2025 in Comp. App. (AT) (Ins) No of 2025	Jambudwip Exports and Imports Ltd. Vs. Mohinder Singh	Sunil Kumar
2.	I.A. No. 4115 of 2025 in Comp. App. (AT) (Ins) No of 2025	Azad Bhatia — Sole Proprietor Vs. Jailesh Kumar Grover	Rohit K. Debnath
3.	I.A. No. 4116 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pragnesh Mahendrabhai Jagasheth, Liquidator of Bohra Fashion Pvt. Ltd. Vs	Honey Satpal
4.	I.A. No. 4122 of 2025 in Comp. App. (AT) (Ins) No of 2025	Reliable Developers Vs. Jailesh Kumar Grover	Rohit K. Debnath

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Assistant Registrar